

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 96 of 2012 &**  
**I.A. No. 192 of 2012**

**Dated : 8<sup>th</sup> October, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Sunkon Energy Pvt. Ltd. .... Appellant (s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors. ...Respondent (s)**

**Counsel for the Appellant (s) : Mr. S. Venkatesh**

**Counsel for the Respondent (s) : Mr. Sanjay Sen with**  
**Ms. Surbhi Sharma with**  
**Mr. S.R. Pandey (Rep.)**  
**for R-1**  
**Mr. M.G. Ramachandran**  
**Ms. Swapna Seshadri for R.2**

**ORDER**

Since the issue in this Appeal and Appeal No. 130 of 2012 is common, Post this matter for hearing along with Appeal No. 130 of 2012 on **07.11.2012** before Court – II.

**(Rakesh Nath)**  
**Technical Member**  
**ts/vs**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**